

हो सकता है कि कई बच्चों की मौत हो गई हो। पहाड़ों में यह एक समस्या है। बहुत से गांव ऐसे हैं, जो पहाड़ों के नीचे बसे हुए हैं। वे दुर्घटना के शिकार हो सकते हैं। स्टेट गवर्नमेंट को खास तौर पर ध्यान देना चाहिए कि उनकी आबादी को कैसे महफूज करे। भारत सरकार का इतना ही फर्ज है कि वह इसमें स्टेट गवर्नमेंट्स की सहायता करे। अगर स्टेट गवर्नमेंट्स फलड वगैरह किसी भारी दुर्घटना के सिलसिले में हमसे सहायता मांगे, तो हम नान-प्लान फंडज में से सहायता दे सकते हैं। भारत सरकार ऐसे हादसों में 75 फीसदी सहायता देती है, अगर स्टेट गवर्नमेंट 25 फीसदी अपनी तरफ से मिला कर किसी की मदद करना चाहे। इस बारे में हमारे कायदे बने हुए हैं। सहायता मिलती रही है, मिल रही है, मिलेगी, अब भी मिल सकती है। लेकिन इन घटनाओं की सारी जिम्मेदारी भारत सरकार नहीं सम्भाल सकती है। मैं इस मामले में माफी चाहता हूँ

measures for the control of floods and bank erosion in the Brahmaputra Valley and for matters connected therewith."

*The motion was adopted.*

SHRI KEDAR PANDEY: I introduce the Bill.

12.38 hrs.

#### MATTERS UNDER RULE 377

- (i) RENEWAL OF LICENCE OF SHRI SEETHARAM COOPERATIVE SUGARS LTD. KOTTAKOTA, ANDHRA PRADESH

MR. SPEAKER: Matter under rule 377.

SHRI P. RAJAGOPAL NAIDU (Chittoor): Sir, the Government of India granted a licence to set up a sugar unit under cooperative sector at Kottakota, Narsipatnam Taluk, Visakhapatnam district in Andhra Pradesh on 23-2-74. Accordingly, a cooperative sugar factory known as Sri Seetharam Cooperative Sugars Ltd., Kottakota was registered in the year 1974. The management was not able to collect the share capital in time due to drought conditions and lack of interest. Then a new management came and vigorously collected the share capital but not completely. Now the Government of India called upon the above sugar factory to state their case within 30 days against the proposal to revoke the licence. After that, the Management requested to extend the time up to 31-12-1981 since they were not able to collect the required capital as the elections interfered with their work. The management collected Rs. 20 lakhs already. Some thousands of small and marginal farmers paid the share capital by taking loans from cooperative credit societies. They are having a great hope that the factory would come into being and help them to stabilize their income. Narsipatnam Taluk in Visakhapatnam district is a

#### PETITION RE CONVERSION OF LATUR-MIRAJ NARROW-GAUGE RAILWAY LINE INTO BROAD-GAUGE LINE

SHRI R. K. MHALGI (Thane): Sir, I beg to present a petition signed by Shri G. S. Rahirkar and others regarding conversion of Latur-Miraj narrow-gauge railway line into a broad-gauge line.

12.37 hrs.

#### BRAHMAPUTRA BOARD BILL\*

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDEY): Sir, I beg to move for leave to introduce a Bill to provide for the establishment of a Board for the planning and integrated implementation of measures for the control of floods and bank erosion in the Brahmaputra Valley and for matters connected therewith.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a Board for the planning and integrated implementation of